

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 2810/2018

New Delhi, this the 11th day of July, 2019

Hon'ble Mr. S.N. Terdal, Member(J)
Hon'ble Mr. A.K.Bishnoi, Member (A)

Vandana

D/o Sh. Padam Singh

Recruitment/Group-B

Aged-37 years

Teacher (Primary)

R/o A-99, Duggal Colony, Khanpur

New Delhi.

... Applicant

(By Advocate :Shri U. Srivastava and Ms. Neelima Rathore)

Versus

1. Govt. NCT Delhi through the Chief Secretary
Govt. of NCT Delhi, Delhi Secretariat, New Delhi.
2. The Delhi Subordinate Services Selection Board
Through its Chairman Govt. of NCT of Delhi
F-18, Karkardooma, Institutional Area, Delhi -92.
3. The Commissioner, SDMC, Dr. SPM Civic Centre
Minto Road, JLN Marg, New Delhi. ...Respondents

(By Advocate :Mr. H.A. Khan, Additional Standing Counsel)

ORDER (ORAL)

Hon'ble Mr. S.N. Terdal, Member (J)

Learned counsel for the applicant submits that his OA has become infructuous. Accordingly, the OA is disposed of. No order as to costs.

(A.K.Bishnoi)
Member (A)

(S.N. Terdal)
Member (J)

